Training to sportspersons from rural areas

†3828. SHRI VIJAY GOEL: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the plan of Government with regard to giving encouragement and training to the talented sportspersons of rural areas;
 - (b) the amount of money spent under this head during the last five years;
- (c) whether there is any special provision for North-Eastern States in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) In order to encourage sports persons of rural areas the Central Government was implementing a scheme called PYKKA under which sports infrastructure was being developed at Panchayat & Block levels. The scheme has since been revised *w.e.f.* 01 April 2014 and named as Rajiv Gandhi Khel Abhiyan (RGKA). Under RGKA it is proposed to construct sports complex in each block of the country, both for outdoor & indoor sports discipline. Details of RGKA scheme are given in Statement-I (*See* below).

- (b) The amount of money spent under PYKKA scheme during last five years are given in Statement-II and III (*See* below).
- (c) and (d) Yes Sir. To encourage and promote tribal and traditional sports in North Eastern region, North Eastern Games are organized at district. State and National level. A 100% central grant is given to the North Eastern States for organizing these games.

Statement-I

Details of the RGKA Scheme

Under the RGKA scheme, it is proposed to construct a sports complex in each block of the country, both for outdoor and indoor sports disciplines, on land measuring about six - seven acres at a cost of Rs. 80 lakh each (Total Rs. 1.60 crore). There is also provision of Rs. 15 lakh for sports equipment to be provided by Ministry of Youth Affairs and Sports. It is proposed to have sporting facilities for both indoor and outdoor disciplines.

All the 6545 blocks in 634 districts will be covered in a phased manner over a period of 5 years. Funds for construction of the block level sports complex will be converged from different schemes such as Mahatma Gandhi National Rural Employment Guarantee

[†]Original notice of the question was received in Hindi.

Act (MGNREGA); Backward Regions Grant Fund (BRGF); Non Lapsable Central Pool of Resources (NLCPR -Central); Additional Central Assistance (ACA) for the Left Wing Extremism (LWE) affected districts, of the Ministries of Rural Development, Panchayati Raj. Development of North Eastern Region (DONER) and Planning Commission respectively with RGKA. Development of playfields at village panchayats will be undertaken under the scheme under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) of the Ministry of Rural Development

Three Sports Trainers (one Master Sports Trainer and two Sports Trainers, out of serving Physical Education Teachers) will be engaged in each block level sports complex for training of sports persons. They will be given suitable honorarium in addition to their normal salaries received from respective school/college.

Annual Sports competitions viz.. Rural Sports Competitions, Women Sports Competitions, North-East Games and Special Area Games (for LWE affected regions) shall be held under RGKA upto the National level. The grants for holding the above competitions have also been enhanced.

Statement-II

Details of fund under PYKKA for development of Infrastructure

(₹ in Crore)

Sl.	Name of the State/UT	Funds released										
No.		2009-10	2010-11	2011-12	2012-13	2013-14						
1	2	3	4	5	6	7						
1.	Andhra Pradesh	12.99	25.98	25.98	10.63	7.27						
2.	Arunachal Pradesh	4.44	10.51	0	0	0						
3.	Assam	3.85	0	0	10.28	0						
4.	Bihar	5.02	0	0	0	0						
5.	Chhattisgarh	5.06	0	0	25.27	0						
6.	Goa	0.18	0	0	0.18	0						
7.	Gujarat	7.1	2.55	13.43	0	0						
8.	Haryana	3.25	14.43	5.09	0	3.34						
9.	Himachal Pradesh	2.01	8.8	3.66	6.34	2.99						
10.	Jammu and Kashmir	2.1	0	0.56	0	0						

334	Written Answers to	[RAJYA	SABHA]	Unstarred Questions					
1	2	3	4	5	6	7			
11.	Jharkhand	2.39	0	2.4	0	0			
12.	Karnataka	3.12	14.86	0	9.61	10.2			
13.	Kerala	0.8	11.17	0	10.36	0			
14.	Madhya Pradesh	0	0	39.99	0	32.55			
15.	Maharashtra	4.86	41.94	0	0	0			
16.	Manipur	0	0	0.22	0	0			
17.	Meghalaya	1.06	1.19	1.72	0	0.44			
18.	Mizoram	0.21	2.27	2.07	2.07	4.1			
19.	Nagaland	0.3	2.96	4.7	0	6			
20.	Odisha	8.05	5.98	7.34	19.21	7.53			
21.	Punjab	6.27	26.66	0	0	0			
22.	Rajasthan	4.72	0	2.75	0	0			
23.	Sikkim	0.13	2.02	1.66	2.51	0.79			
24.	Tamilnadu	1.91	0	0	0	6.58			
25.	Tripura	0	3.24	4.09	0	4.3			
26.	Uttar Pradesh	16.96	62.27	18.39	9.03	4.92			
27.	Uttrakhand	5.9	19.43	0	3.38	22.84			
28.	West Bengal	2.32	2.32	0	0	0			
	UTs								
29.	Andaman and Nicobar Islands	0	1.06	0	0	0			
30.	Chndigarh	0	0	0	0	0			
31.	Daman and Diu	0	0	0	0.14	0			
32.	Lakshadweep	0	0.51	0	0	0			
33.	Puducherry	0	0.69	0	0	0			
	NSDF PYKKA	0	0	0	0	0			
	Total	105	260.84	134.05	109.01	113.85			

Statement-III

Details of fund under PYKKA for Sports Competition of Infrastructure

2010-11 2011-12 2012-13 2013-14 (₹ in crores)

Sl. No.	Name of the State/UT	2009-10	201	0-11	2011-12				2012-13		2013-14			
		(Through SAI)	Rural	Women	Rural	Women	NEC	Rural	Women	NEG	Rural	Women	NEG	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
1.	Andhra Pradesh	0.95	11.26	0	0	0	0	11.16	0.34	0	0	0	0	
2.	Arunachal Pradesh	0	2.05	0	0	0	0	0	0	0	0	0	0	
3.	Assam	0	2.96	0.38	0	0	0	0	0	0	0	0	0	
4.	Bihar	3.42	6.19	0	0	0	0	0	0	0	0	0	0	
5.	Chhattisgarh	1.17	2.01	0	1.95	0.28	0	1.99	0.32	0	0	0	0	
6.	Goa	0	0.18	0.08	0	0	0	0	0	0	0	0	0	
7.	Gujarat	0	2.69	0	0	0	0	0	0	0	0	0	0	
8.	Haryana	1.1	1.5	0.31	1.51	0.09	0	0.62	0.23	0	1.6	0.21	0	
9.	Himachal Pradesh	0.7	1.18	0.15	1.11	0.13	0	1.12	0.14	0	0.7	0.13	0	
10.	Jammu and Kashmir	0	2.1	0	0	0	0	0	0	0	0	0	0	
11.	Jharkhand	0	2.81	0.35	0	0	0	0	0	0	0	0	0	

1	2	3	4	5	6	7	8	9	10	11	12	13	14
12.	Karnataka	1.42	2.52	0.42	2.17	0	0	2.58	0.69	0	2.45	0.41	0
13.	Kerala	0	1.32	0	0	0.23	0	0	0	0	0	0	0
14.	Madhya Pradesh	2.64	4.13	0.66	4.37	0.54	0	4.18	0.57	0	4.1	0.55	0
15.	Maharashtra	0	3.88	0.48	0	0	0	3.44	0	0	0	0	0
16.	Manipur	0.47	0	0	0	0	0	0.75	0.17	0.1	0	0	0
17.	Meghalaya	0	0.67	0.12	0	0	0.08	0.67	0	0	0	0	0.11
18.	Mizoram	0.37	0.58	0.13	0	0	0.1	1.06	0.13	0.1	0.58	0.13	0.1
19.	Nagaland	0.56	0	0.13	0	0	0	0.91	0	0.12	0	0	0
20.	Odisha	2.11	3.85	0.42	0	0	0	3.86	0.53	0	0	0.27	0
21.	Punjab	1.18	1.55	0.3	0	0	0	0	0.24	0	1.45	0.13	0
22.	Rajasthan	1.93	0	0	1.72	0	0	3.42	0.46	0	0	0	0
23.	Sikkim	0.32	0	0	1.12	0	0.08	1.12	0	0	0	0	0
24.	Tamil Nadu	2.63	4.66	0.44	0	0	0	0.81	0.44	0	8.32	0.57	0
25.	Tripura	0.36	0.67	0.11	0.59	0.11	0.09	0.76	0.16	0	0.67	0.14	0.1
26.	Uttar Pradesh	2.55	9.47	0	8.2	0	0	0	0	0	1.15	0	0
27.	Uttrakhand	1.03	1.38	0.09	1.29	0.11	0	1.18	0.1	0	1.1	0.1	0
28.	West Bengal	0	3.31	0	0	0	0	0	0	0	0	0	0

	UTs												
29.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0
30.	Chandigarh	0	0	0.03	0	0	0	0	0	0	0	0	0
31.	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0
32.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
33.	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	NSDF PYKKA	0	0	0	0	0	0	0	0	0	0	0	
	Total	24.91	72.92	4.6	24.03	1.49	0.35	39.63	4.52	0.32	22.12	2.64	0.31
	National Level Competitions released to SAI	0	0	0	2.6	0	2.5	0	0	0	2.5	0	0
	TOTAL	24.91	72.92	4.6	26.63	1.49	2.85	39.63	4.52	0.32	24.62	2.64	0.31

Unstarred Questions

Written Answers to

[13 August, 2014]